

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 211**  
**IB-332/ND/2022**  
**IA-332/2024, New IA-1729/2024**

**IN THE MATTER OF:**

**Karur Vysya Bank**

...

**Applicant**

**Versus**

**HOMI**

...

**Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 01.05.2024.

**Sd/-**  
**(COURT OFFICER)**